

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 20.11.2020

**Misc. Application No. 469 of 2020
(Urgency Application)
And
Appeal Lodging No. 477 of 2020**

Yogendra P. Trivedi ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Somasekhar Sundaresan, Advocate with Mr. Tomu Francis, Mr. Rahul Dutt, Mr. Arka Saha, and Ms. Zarnaab Aswad, Advocates i/b Khaitan & Co for the Appellant.

Mr. Abhiraj Arora, Advocate with Ms. Rashi Dalmia, Advocate i/b ELP for the Respondent.

ORDER:

1. We have heard Mr. Somasekhar Sundaresan, learned counsel along with Mr. Tomu Francis, Mr. Rahul Dutt, Mr. Arka Saha and Ms. Zarnaab Aswad, advocates for the appellant and Mr. Abhiraj Arora, learned counsel along with Ms. Rashi Dalmia, advocate for the respondent through video conference.

2. The Urgency Application is allowed.

3. In our opinion, the matter is squarely covered by a decision of this Tribunal in *Adi Cooper Vs. SEBI* (Appeal No. 124 of 2019 decided on 05.11.2019) and *Adesh Jain Vs. SEBI* (Appeal No. 217 of 2020 decided on 19.11.2020). Shri Abhiraj Arora, learned counsel for the respondent has sought an adjournment to enable him to look into the matter. Prayer accepted.

4. Put up this matter on November 23, 2020.

5. Parties are directed to take instructions from the Registrar 48 hrs. before the date fixed in order to find out as to whether the matter would be taken up for hearing through video conference or through physical hearing.

6. The present matter was heard through video conference due to Covid-19 pandemic. At this stage it is not possible to sign a copy of this order nor a certified copy of this order could be issued by the Registry. In these circumstances, this order will be digitally signed by the Presiding Officer on behalf of the bench

and all concerned parties are directed to act on the digitally signed copy of this order. Parties will act on production of a digitally signed copy sent by fax and/or email.

Justice Tarun Agarwala
Presiding Officer

Dr. C.K.G. Nair
Member

Justice M. T. Joshi
Judicial Member

20.11.2020
PK